

एक और प्रैक्टिस करलें कि आज से आठ महीने पहले कितने कार्ड बने थे तो उनको सत्य का पता चल जाएगा। यह वास्तविकता है कि इतने कार्ड बने हैं, 70 करोड़ की जनसंख्या इसमें कवर हुई है, लेकिन इनमें बोगस कार्ड की संख्या बहुत ज्यादा है। मैं आपको बताऊं कि जिस शहर की जनसंख्या दस लाख है, जैसे भोपाल की जनसंख्या दस लाख है और आंकड़ा यह है कि भोपाल में सात लाख कार्ड बने हैं, इनमें से लगभग तीस-पैंतीस परसेंट बोगस कार्ड हैं। अब जरा इस पर माननीय मंत्री जी बता दें कि यह कब बने थे और किस सरकार के दौरान बनाए गए हैं? इससे पता लग सके कि इस सबकी वास्तविकता क्या है?

श्री सभापति : मंत्री जी, आप इसका पता लगा लीजिए कि क्या ऐसा है और खासतौर से भोपाल का दे दीजिए ?

श्री राम पूजन पटेल : माननीय सभापति जी, जैसा माननीय सदस्य ने बताया है, उसकी जांच करवा ली जाएगी।

श्री सभापति ; क्वेश्चन नंबर 225।

Improvements in the Cuttack Railway Station

*225. SHRI KAHNU CHARAN LENKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is My proposal under Government's consideration to make improvements in the Cuttack Railway Station;

(b) if so, the steps taken in that regard; and

(c) the funds provided for the purpose?

THE MINISTER OF RAILWAYS! (SHRI GEORGE FERNANDES): (a) Ye*, Sir.

(b) and (c) The following works in this regard are in progress| sanctioned at Cuttack:

(Rs. in lakhs)	
S. Name, of work. No.	Estimated cost
1. Provision of train indicator Boards.	374
2. Raising of platform No. 1	6. 61
3. Improvement to station.	15. 01

A provision of Rs, 5 lakhs has been made for all these works during 1990-91.

SHRI KAHNU CHARAN LENKA: The total amount sanctioned for the development of the Cuttack Railway Station is about Rs. 25 lakhs. This! has been stated by the Minister. Looking to the needs for the development of the Station, it is a very meagre amount. Sir, Cuttack station is 100 years old and its population during this period has increased hundred times. Hundred years ago its population was 10, 000 and now it is more than 10 lakhs. Hundred years back there were two platforms and today also> the number of the platforms is thw same.

MR. CHAIRMAN: Do you want more platforms?

SHRI KAHNU CHARAN LENKA: The number of passengers has increased 100 times and there is no seating provision for the passengers in the waiting! rooms. There is no space for parking) vehicles outside the station. No improvement has been made there for the last 42 years since independence. The Minister has also stated that a provision has been made for installing indicators for incoming and outgoing trains, but I may tell you up till now there are noi 'such indicators.

MR. CHAIRMAN: What do you want? What is your question?

SHRI KAHNU CHARAN LENKA: Keeping in view the hazardous condition at the station, I would like to know

whether the Government will take up a scheme to expand and increase the number of platforms and modernise the stations with all the amenities that are available in A Class stations.

श्री शान्ति त्यागी : जैसा दिल्ली में है, ऐसा बनाओ। दिल्ली जैसा बनाओ।

SHRI AJAY SINGH: For the information of my hon. colleague I will read out the facilities that are available there.

MR. CHAIRMAN: His first question is, will you think of having more platforms?

SHRI AJAY SINGH: That is what I am trying to answer. The hon. Member said there are only two platforms, but actually there are three. One of the platforms has already been sanctioned for raising.

SHRI KAHNU CHARAN LENKA: There is no existence of platform No. 3. It is on paper. There is no addition or expansion of platforms there up till now.

MR. CHAIRMAN: There seems to be a confusion. I can explain it to you. One side of the platform is counted as platform No. 1 and the other side as platform, No. 2. That is a fact. You can go to the Delhi station and find out.

SHRI KAHNU CHARAN LENKA: I want to know from the Minister on what basis this estimate has been made and on what basis this amount has been sanctioned. There is no indication, of the basis. It has also not been indicated by what time this amount of Rs. 25 lakhs will be spent.

श्री सभापति : आप और प्लेटफार्म बनाओगे ?

श्री अजय सिंह : जो हम प्लेटफार्म को एम्प्राइज कर रहे हैं।

श्री सभापति : अभी एक आधा प्लेटफार्म और बनाने का इरादा है क्या ?

श्री अजय सिंह : इसके अलावा तो और कोई इरादा नहीं है।

श्री प्रमोद महाजन : अभी एक करेंगे तो तीन के पांच हो जाएंगे।

श्री सभापति : सैकिण्ड सप्लीमेंटरी।

SHRI KAHNU CHARAN LENKA: Sir, the Minister has not replied to my (first question. So, what can I ask in my second supplementary? Anyhow, in my second supplementary. I would ask if he would consider my proposal to modernise the Cuttack station?

MR. CHAIRMAN: He will consider it.

SHRI BASUDEB MOHAPATRA: Mr. Chairman, Sir, I would like to know from the hon. Minister a specific question. In the year 1987-88 67 railway stations were selected for development as model stations. Work in respect of some of the stations has already been completed and some are in progress. But one major station, Cuttack has been left over. The hon. Minister during his last visit to Orissa in the month of January had assured that Cuttack railway station will be developed as a model station and modernisation and electrification of railway track from Cuttack to Bhubaneswar would be taken up immediately. May I know from the hon. Minister whether the Government has any plan to take up some more station as model stations as has been done in 1987-88? If that is so, then, will the Minister consider to include Cuttack railway station also as a model station?

SHRI AJAY SINGH: Mr. Chairman, Sir, 67 stations were taken up for development as model stations and the Government at this stage does not have any other stations in mind for development until these are covered.

SHRI SARADA MOHANTY: Mr. Chairman, Sir, may I know from the

minister whether the Government would consider introducing computerisation at Cuttack railway station very soon?

SHRI AJAY SINGH: Mr. Chairman, Sir, computerisation facility is proposed to be extended to Cuttack in this year.

SHRI BASANT KUMAR DAS: Mr. Chairman, Sir, the hon. Minister has said about the development of Cuttack railway station and recently I asked a question on that. They have said something about phasing in the South-Eastern Railway. I want to know from the Government whether they are going to make a comprehensive plan to develop all the old railway stations which are at least 25—50 years old.

MR. CHAIRMAN: Have you any plan to improve old stations which are 50 years old?

SHRI AJAY SINGH: Normally surveys are conducted throughout the year. At present there is no such specific suggestion.

*226. [The questioner (Shri Bed Ram Singh Yadava) was absent. For answer vide Col. 37 infra]

Enhancement of regularisation charges of unauthorised colonies in Delhi

*227. SHRIMATI SURYAKANTA PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the regularisation charges of unauthorised colonies in the Capital have recently been enhanced by 500 per cent without any approval;

(b) if so, what are the reasons therefor;

(c) what action Government propose to take to reduce this enhancement of regularisation charges; and

(d) what action is proposed to be taken against the officials responsible for such enhancement without approval of the competent authority?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir,

(b) to (d) Do not arise in view of reply to Part (a) above.

श्रीमती सूर्यकांता पाटील : महोदय, नियमितीकरण शुल्क में 500 प्रतिशत की वृद्धि अगर नहीं की है तो क्या कुछ और वृद्धि करने का सरकार का विचार है ?

अध्यक्ष महोदय, मैं सरकार से यह जानना चाहती हूँ कि अगर आपने 500 प्रतिशत वृद्धि अभी नहीं की है तो भविष्य में आप करना चाहेंगे और अगर करना चाहेंगे तो उसका ब्यौरा क्या है ?

SHRI MURASOLI MARAN: Sir, there has been no enhancement at all in the development charges levied. For a long time Rs. 110 per sq. metre has been charged. Even this amount is very, very small if you compare with the actual cost. The hon. lady Member wants an assurance whether the same rates will continue. Sir, it is very difficult to give an assurance in this regard. We have to take into account the cost and other factors.

श्रीमती सूर्यकांता पाटील : मेरा जवाब तो नहीं आया सर, ठीक है। मेरा सैंकिड सप्लीमेंटरी है—राजधानी दिल्ली में बसी हुई अनाधिकृत कालोनियों में से कितनी कालोनियों को सरकार ने अधिकृत करार दिया है ? अगर अधिकृत करार दिया गया है तो किन-किन नियमों के तहत उन कालोनियों को अधिकृत करार दिया है ?

मेरे प्रश्न का “बी” पार्ट अगर नहीं तो भविष्य में सरकार इस तरह से बसी हुई अनाधिकृत कालोनीज को किस तरह अधिकृत करना चाहेगी ?

MR. CHAIRMAN: Question Hour is over.